GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2042 TO BE ANSWERED ON DECEMBER 14, 2023

CAPACITY BUILDING OF MUNICIPAL FUNCTIONARIES

NO.2042. SHRI BHOLA SINGH:
SHRI VINOD KUMAR SONKAR:
DR. JAYANTA KUMAR ROY:
SHRI RAJA AMARESHWARA NAIK:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether the Government is implementing any scheme for capacity building of municipal functionaries and municipal bodies;
- b) if so, the details thereof including list of municipal bodies in the country, State/UT-wise including Karnataka;
- c) the details of the fund allocated, released and utilized since 2014 till date, State/UT-wise; and
- d) the other steps being taken by the Government for improving and strengthening the functioning of Municipal bodies in the country?

ANSWER

THE MINSTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (d): Urban Development is a State subject. As such, there is no dedicated scheme being implemented for Capacity Building of municipal functionaries and municipal bodies by Ministry of Housing & Urban Affairs (MoHUA). However, Capacity Building is an integral part of various schemes for urban development that are being implemented by MoHUA viz. Atal Mission for Rejuvenation and Urban Transformation(AMRUT), Swachh Bharat Mission-Urban(SBM-U), Deendayal Antyodaya Yojana-National Urban Livelihood Mission(DAY-NULM) etc.

Accordingly, to strengthen Capacities of Urban Local Bodies, States and other stakeholders, MoHUA has empanelled 35 training entities to execute capacity building programes. The State/UTs may select any one of the 35 training entities as per extant rules for capacity building of municipal functionaries & municipal bodies. Training of municipal functionaries is done as per Operational Guidelines issued by this Ministry.
